GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 1505 TO BE ANSWERED ON 26/07/2016

SETTING UP OF KVKs

1505. SHRI RAOSAHEB DANVE PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the core objectives of Krishi Vigyan Kendras (KVKs) scheme including its key features, funding pattern alongwith institutional mechanism and guidelines outlined for setting up of KVKs;
- (b) the details of sanctioned, approved, withdrawn, cancelled, under implementation and operational KVKs alongwith the reasons for the withdrawal, cancellation and deferment of projects during the 12th Five Year Plan period;
- (c) the funds allocated, released and utilized during the above Plan period, project and State-wise including Maharashtra;
- (d) whether the Government proposes setting up of more KVKs in the country and if so, the details thereof; and
- (e) the steps taken/being taken by the Government for expediting the setting up of KVKs in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री

(SHRI S.S. AHLUWALIA)

(a) The core objectives of Krishi Vigyan Kendras (KVKs) scheme are technology assessment and demonstration for its application and capacity development. This is achieved through On-farm testing to identify the location specificity of technology

under various farming systems, Frontline demonstration to establish the production potential of improved agricultural technologies on the farmers fields, Capacity development of farmers and extension personnel. KVKs are functioning as a knowledge and resource centre of agricultural technologies and Provide farm advisories using ICT and other media means on varied subjects of interest to farmers. The KVK scheme is functioning on a 100% Central funding pattern under the ambit of the Department of Agricultural Research and Education (DARE).

The Indian Council of Agricultural Research (ICAR) through its 8 Agricultural Technology Application Research Institute (ATARI) invite proposals for establishment of KVKs. For this purpose wide publicity is given for the advertisement of inviting proposals. After the receipt of the proposals in the prescribed format, a duly constituted site selection committee visits the locations proposed for the establishment of the KVK based on the approved parameters. The major criteria is that the host organization should be associated with agriculture and its allied sector for a minimum of five years in the district and should be willing to spare 20.00 ha of area of contiguous land for establishment of KVK. After the approval of reports of Site Selection Committee by competent authority, a formal MoU is signed with host organization before establishment of KVK.

(kVks), the Government has approved for setting-up of 121 kVks in the country during 12th Plan. Out of 121 kVks, 15 kVks has been established. No kVk is withdrawn and cancelled by the Government. The State-wise funds released and utilized during the above Plan period including Maharashtra is given at **Annexure-I**. During the 12th Plan 106 more kVks are to be set up. The Location-wise and State-wise details of the districts where kVks proposed to be set-up during 12th Plan is at **Annexure-II**.

(e) The Secretary, DARE and Director General, ICAR has requested Chief Secretaries of the concerned States to spare requisite land for establishing the KVKs. Further, all the Directors of ATARIs have been advised to expedite the visits of site selection committee to those districts from which proposals were received for setting up of KVKs.

The State-wise funds released and utilized during 12th Plan period including Maharashtra.

(Rs. in lakh)

State	2012-13		2013-14		2014-15		2015-16	
	RE	Exp.	RE	Exp.	RE	Exp.	RE	Exp.
Andaman & Nicobar	161.91	161.24	182.45	171.88	208.15	183.21	288.9	268.49
Andhra Pradesh	1261.62	1261.62	1424.53	1424.53	1255.52	1255.52	1998.32	1998.32
Arunachal Pradesh	1062.72	1062.72	1500.59	1334.27	1560.64	1386.24	1861.56	1861.56
Assam	1401.48	1401.48	1871.35	1866.25	2455.06	2449.96	2618.96	2618.96
Bihar	2076.3	1993.92	2668.6	2627	2567.96	2523.89	3278.72	3216.38
Chhattisgarh	919.7	922.45	1284.35	1319.13	1384.71	1384.71	2232.7	1852.69
Delhi	85.05	85.05	103.69	103.69	107.1	107.1	115.65	115.65
Goa	168.55	161.82	154.8	153.89	156.31	154.1	187.88	181.07
Gujarat	1817.19	1817.19	2231.7	2231.7	2288.79	2288.79	2532.7	2532.7
Haryana	1489.87	1485.81	1524.33	1523.15	1578.08	1578.08	1838.07	1838.07
Himachal Pradesh	1266.8	1266.8	1076.65	1076.65	1009.18	1009.18	1210.12	1210.12
Jammu & Kashmir	1059.84	1059.84	1281.83	1281.83	1512.47	1512.47	1898.9	1898.9
Jharkhand	1282.53	1259.6	1390.34	1352.8	1402.38	1358.48	1842.5	1823.82
Karnataka	2064.03	2050.96	2482.75	2461.13	2367.57	2325.82	2733.65	2675.73
Kerala	1104.65	1099.31	1189.58	1180.28	1203.35	1199.06	1367.92	1321.21
Lakshadweep	37.5	29.1	46.7	42.28	46.22	41.02	42.8	42.8
Madhya Pradesh	2891.89	2913.95	3033.22	2953.66	3111.92	3111.92	4377.02	4111.39
Maharashtra	3094.89	3094.89	3810.84	3810.84	3365.61	3365.61	4426.68	4426.68
Manipur	706.4	706.4	1209.9	1131.9	1103	1016	1294.81	1294.81
Meghalaya	233.21	233.21	417.2	398.7	430	399.5	473.22	473.22
Mizoram	476	476	985.3	816	932.17	730.87	1021.2	1021.2
Nagaland	743.57	743.57	1127.81	927.31	1226.75	1010.25	1159.15	1159.15
Orissa	1716.41	1719.31	1879.93	1910.95	1957.74	1957.74	3132.13	2649.11
Pondicherry	145.5	143.02	176.15	175.51	179.55	178.65	211.86	211.86
Punjab	1502.46	1502.46	1540.13	1540.13	1855.01	1855.01	2063.16	2063.16
Rajasthan	2982.81	2982.81	3792.3	3792.3	3731.78	3731.78	3851.65	3851.65
Sikkim	243.75	243.75	359.02	337.92	401.2	380.1	427.25	427.25
Tamil Nadu	2365.3	2352.69	2536.37	2530.44	2566.08	2555.94	2709.09	2708.37
Telangana	842.49	842.49	1019.63	1019.63	834.54	834.54	1268	1268
Tripura	202.37	202.37	325.83	321.96	344.75	338.4	344.9	344.9
Uttar Pradesh	4866.38	4861.42	5609.11	5593.84	5964.08	5945.31	7142.5	7134.64
Uttarakhand	755.92	750.88	885.89	885.89	878.07	878.07	1147.5	1147.5
West Bengal	1239.2	1232.45	1350.9	1336.08	1469.03	1450.21	1993.02	1968.73
Total	42268.29	42120.6	50473.77	49633.5	51454.8	50497.53	63092.49	61718.09

$\begin{tabular}{ll} Location-wise and State-wise details of the districts where \\ KVKs proposed to be set-up during 12$th Plan. \end{tabular}$

S.NO.	State/Union Territory	No. of KVK	Name of districts			
1.	Andhra Pradesh	3	YSR(Kadapa), Sri Potti Srirmulu (Nellore), Visakhapatnam			
2.	Arunachal Pradesh 3		Kurang Kumey, Dibang Valley, Longding.			
3.			North Cachar Hills			
4.	Bihar	6	Purba Champaran, Madhubani, Muzaffarpur, Paschim			
			Champaran, Samastipur, Gaya.			
5.	Chhattisgarh	8	Balod,Sukma,Kondagaon,Raipur,Mungeli,Surajpur,Bemetara			
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6.	D&N Haveli	1	Silvasa			
7.	Daman & Diu	2	Daman, Diu.			
8.	Gujarat	5	Jamnagar ,Surendranagar, Bhavnagar, Junagarh, Vadodara			
9.	Haryana	3	Mewat, Panchkula, Palwal			
10.	Himachal Pradesh	1	Lahul & Spiti			
11.	Jammu and Kashmir	6	Reasi, Samba, Ramban, Kisthwar, . Kargil, Baramulla			
12.	Karnataka	2	Yadgir, Bijapur			
13.	Madhya Pradesh	6	Anupur, Alirajpur, Singrauli, Sagar, Chhindwara, Dhar.			
14.	Maharashtra	5	Sangli, Kolhapur, Jalna, Thane, Nagpur.			
15.	Meghalaya	2	South Garo Hills, East Garo Hills,			
16.	Nagaland	1	Kaiphire			
17.	Pudducherry	1	Mahe			
18.	Punjab	2	Fazilka, Pathankot.			
19.	Rajasthan	6	Sriganganagar, Jalore, Pali, Udaipur, Sikar, Bhilwara			
20.	Tamil Nadu	2	Thiruppur, Villupuram			
21.	Telangana	3	.Adilabad, Khammam, Medak			
22.	Tripura	4	West Tripura,Gomati, Sepahijala, Unakoti			
23.	Uttarakhand	2	Pithoragarh, Chamoli			
24.	Uttar Pradesh	21	Shravasti, Jyotiba Phule Nagar, Allahabad, Hapur, Shamali, Sambhal, Amethi, Kasganj, Kheri, Hardoi, Azamgarh, Jaunpur, Badaun, Sultanpur, Bahraich, Gorakhpur, Moradabad, Gonda, Ghazipur, Rae Bareli, Muzaffarnagar			
25.	West Bengal	10	Murshidabad, Bardhaman, Purba Medinipur, North 24 Parganas,Paschim Medinipur, Bankura, Nadia, Jalpaiguri, Birbhum, Maldah			
Total		106				
